

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 349 of 2020**

**In the matter of:**

**Deepak Parasuraman & Anr.**

**....Appellants**

**Vs.**

**Sripriya Kumar & Anr.**

**....Respondents**

**Present**

**For Appellants: Mr. Gaurav Mitra, Sr. Advocate along with Mr. Akshat Singh & Ms. Shriya Raychaudhuri.**

**For Respondents: Mr. Mohit D. Ram & Mr. Vijay Kumar (IRP), for R-1.  
Mr. Goutham Shivshankar, for R-2.**

**With**

**Company Appeal (AT) (Ins.) No. 765 of 2020**

**In the matter of:**

**P R Venkatesh**

**....Appellant**

**Vs.**

**Sripriya Kumar & Anr.**

**....Respondents**

**Present**

**For Appellant: Mr. Gaurav Mitra, Sr. Advocate along with  
Mr. Goutham Shivshankar.**

**For Respondents: Mr. Mohit D. Ram & Mr. Vijay Kumar (IRP), for R-1**

**ORDER**

**(Virtual Mode)**

**23.03.2021:** Heard Counsel for the Appellant.

Counsel for the Respondents are also present.

As the Bench is available till 12.00 Noon. List this case again on  
**13<sup>th</sup> April, 2021.**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**